NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER 5554

PETITION NUMBER

: TCP/171/2016

NAME OF THE PETITIONER(S)

: Mrs. Padmavathi

NAME OF THE RESPONDENT(S)

: M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. PARTHIBAN for R12

A. G. SATHER MARAYANAZ FOR A, -ROKA, 1 A-16. MYLEAMY YARA

A.K. MYLSAMY

G. S. DHANA LAKSHMI Bound for 10th

Respondent.

N. SRINNASAN - WORLS TER

ORDER

Counsel for the Petitioner present. Counsel for R1 to R9 and R11 present. Counsel for R10 present. Counsel for R12 also present. Counsel for R12 is directed to file reply to the extent of the allegations levelled against the Sub-Registrar in the Petition before the next date of hearing by providing a copy to the other side within ten days. Thereafter, Counsel for the Petitioner will file rejoinder within two weeks. Put up on **04.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk